

### Status of women in Armed Forces

2727. DR. VIKAS MAHATME: Will the Minister of DEFENCE be pleased to state:

- (a) status of the induction of women in the infantry; and
- (b) the details of the percentage of women working for Armed Forces in any capacity, including the posts of army doctors, pilots etc.?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) The induction of women is based on the organisational requirement, fighting efficiency, combat effectiveness and functionality of the Army. Presently women along with men candidates are recruited in Indian Army as Officers through Short Service Commission (SSC) on all India merit basis. Women Officers are inducted in Army Service Corps, Army Ordnance Corps, Army Education Corps, Judge Advocate General Branch, Corps of Engineers, Corps of Signals, Intelligence Corps, Corps of Electrical and Mechanical Engineers, Army Aviation Corps and Corps of Army Air Defence. Women are also included in Indian Army in Military Nursing Service and Medical Officers cadre.

(b) The details of the percentage of women working for armed forces are as under:

Name of the Service	Percentage (%)
Army	03.80
Air Force	13.09
Navy	06.00
Medical Officers	21.63
Dental Officers	20.75
Nursing Officers	100.00

### Funds for technological modernisation of Armed Forces

2728. DR. L. HANUMANTHAIAH: Will the Minister of DEFENCE be pleased to state:

- (a) whether in view of current scenario there is any proposal to provide latest technology to the Armed Forces of the country;
- (b) if so, the details in this regard;

(c) whether Government has allocated funds for modernisation and upgradation of armed forces;

(d) if so, the details in this regard; and

(e) the details of funds utilised and the extent to which modernisation of armed forces have taken place?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) to (e) Government is taking measures for modernisation of the Armed Forces, through procurement of new equipment and upgrading of existing equipment so as to ensure that the Armed Forces are equipped to meet the entire spectrum of security challenges. The modernisation projects are progressed as per the approved Capital Acquisition Plans and in terms of the extant Defence Procurement Procedure (DPP).

Capital procurement of defence equipment is undertaken from various domestic as well as foreign vendors, based on threat perception, operational challenges and technological changes and to keep the Armed Forces in a state of readiness.

During the last three years and in the current year, 188 contracts have been signed for capital procurement/upgradation of defence equipment for Armed Forces such as Missiles, Aircraft, Artillery guns, Radars, Rockets, Helicopters, Weapons, Simulators, Ballistic Helmets, Bullet Proof Jackets and Electronic Fuses and Ammunition.

Budget Allocation and Expenditure under Capital Budget Head are given below:

Year	(₹ in crore)	
	Budget Estimates	Expenditure
2016-17	78586.68	78,735.46
2017-18	86488.01	90,438.39
2018-19 (upto November, 2018)	93982.13	66,415.51

#### **Shortage of personnel in defence forces**

†2729. SHRI SURENDRA SINGH NAGAR: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that there is an acute shortage of personnel in all the three defence forces of the country, if so, the manner in which Government would eliminate this shortage;

†Original notice of the question was received in Hindi.